

**CC NO. 200/2019
CBI VS. RAVINDER KUMAR**

COURT HEARING THROUGH VIDEO CONFERENCING

14.08.2020

Present: **Sh. Sunil Verma**, Ld. PP for CBI.
Sh. Manish Gandhi, Adv. for accused Ravinder Kumar

On the oral request of Ld. Counsel, personal appearance of accused Ravinder Kumar is exempted for today only through his counsel, who is present.

The Ahlmad is directed to get the file scanned and provide a copy to me. He is directed to send a written request to the computer branch for scanning the file.

Put up for scanning of file and further proceedings on

04.09.2020.



**(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
14.08.2020**